

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 341

IA-1290/2022 IA-2366/2022

In

IB-81(ND)/2022

IN THE MATTER OF:

M/s. Intec Capital Ltd.

Vs.

M/s. Vipul Kant Upadhyay

.....APPLICANT/PETITIONER

.....PERSONAL GUARANTOR

SECTION

U/s 95(1)

Order delivered on 19.04.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP

: Mr. Nilesh Sharma Advocate along with
Adv Divya Jagga for RP

For the Respondent

:

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **07.06.2023.**

Sd/-
(Court Officer)